

**Managerial Cadre of National Textile Corporation**

\*817. SHRI G.S. BASAVARAJU : Will the Minister of TEXTILES be pleased to state :

(a) whether the subsidiaries of the National Textile Corporation are facing a serious crisis due to lack of competent managerial cadre ;

(b) if so, the details thereof ; and

(c) the steps taken and contemplated by Government in this regard ?

THE MINISTER OF STATE OF THE MINISTRY OF TEXTILES (SHRI KHURSHID ALAM KHAN) : (a) to (c). The top level management of the subsidiary corporations of National Textile Corporation consists of a Chairman-cum-Managing Director and Functional Directors. Qualified and suitable persons are appointed for these posts after due scrutiny by the prescribed selection Board/Committee. Action has been initiated to select suitable candidates for filling up vacancies which have arisen.

**Study of Various Problems of Industry by Finance Minister Question**

\*818. SHRI KRISHNA SINGH : Will the Minister of FINANCE be pleased to state :

(a) whether during the Annual Session of the Federation of Indian Chambers of Commerce and Industry in New Delhi in March this year, he undertook to study the various problems of the Industry including investment constraints ; and

(b) if so, the outcome thereof ?

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY) : (a) & (b). No Sir. While the problems affecting industrial investment and growth are continuously under examination, there was no commitment to undertake any study as such.

**Issue of Foodgrains to Fair Price Shops in Delhi**

\*819. SHRI RAJ KUMAR RAI : Will the Minister of FOOD AND CIVIL SUPPLIES be pleased to state :

(a) whether foodgrains worth several crores of rupees were issued to Fair Price Shops in Delhi during November and December, 1985, through Delhi State Civil Supplies Corporation without collecting the cost of foodgrains and without proper Authority from Food and Civil Supplies Department ; and

(b) if so, the details thereof including the reasons for such action ?

THE MINISTER OF COMMERCE AND FOOD AND CIVIL SUPPLIES (SHRI P. SHIV SHANKER) : (a) & (b). In the middle of November, 1985, employees of the Food Corporation of India, Delhi Region resorted to "work to rule" and "go slow" tactics on the issue of weekly off and over time allowance. It was apprehended that such agitational approach of the employees might hamper the normal schedule of supply of foodgrains in the Union Territory of Delhi under the Public Distribution System. To ensure that there was no dislocation in the supply of foodgrains under the Public Distribution System in Delhi, the Food Corporation of India arranged supply of foodgrains from neighbouring States taking into account the needs of various Fair Price Shops in Delhi. The stocks so arranged by them were handed over by the Food Corporation of India to Delhi State Civil Supplies Corporation on ad-hoc basis. The foodgrains were delivered to the Delhi State Civil Supplies Corporation, a Government undertaking, as under the prevailing situation, it was not possible to adhere to the normal procedure of having drafts deposited by Fair Price Shops and have the formality of the authority from the Food and Civil Supplies Department of Delhi Administration observed. The total value of the foodgrains supplied on ad-hoc basis by the Food Corporation of India to the Delhi State Civil Supplies Corporation was Rs. 87.28 lakhs which has been fully realised